

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-310**  
IB-1639/ND/2019

**IN THE MATTER OF:**

Nawal Kishore Prasad

Vs

M/s. Hospitech Management Consultants Pvt Ltd.

....Applicant

....Respondent

**SECTION**

Under Section 9 of IBC, 2016

Order delivered on 19.11.2019

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**


For the Applicant :

For the Respondent : Adv. Sagar Bansa and CA Manoj Garh

**ORDER**

Pursuant to previous order dated the registry has placed on record the additional documents filed by the Corporate Debtor. Now the pleadings are complete. List the case for final hearing on 10.12.2019.

  
(SUMITA PURKAYASTHA)  
MEMBER (T)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

CG